1968 to Decern'>er 31, 1968 together with the Audi ors' Report on the Accounts.

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(ii) Review by ( .overnment on the activities of the Expert Credit and Guarantee Corporation during the year 1968 [Placed in library. See No. LT-2123/69 for (i) and (ii).

# NOTIFICATIONS UNDER THE NATIONAL COOPERATIVE J ) FVELOPMENT CORPORATION ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND C D-OPERATION (SHRI ANNASAHEB 1 . SHINDE ): Sir, I beg to lay on the Table, under subsection (3) of se;tion 22 of the National Cooperative Development Corporation Act, 1962, a c< py each of the following Notifications of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Cooperation): -

- (i) Notificat on G. S. R. No. 234.4 dated the 19th September, 1969 (in English), puMishing Nationtl Cooperative Development Corporation (First Amendment) Rules, 1969. [Placed in Library. Si-e No. LT-1997/69].
- (ii) Notification G. S. R. No. 2596. dated 19th September, 1969 the Hindi) publishing (in the National Cooperative Development Corpora tion (First Amendment) Rules, 1969. [ 'laced in Library. No. LT-i9g.)/69.]

### NOTIFICATIONS UNDER THE CINFMATO-GRAPH ACT, 1952

THE MINISTER OF STATE IN THE INFORMATION MINISTRY OF AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K GUJRAL): Sir, I beg to lay on the Table a copy each of the following Not fications of the Ministry of Information and Broadcasting, under subsection (3) 'f section 8 of the Cinematograph Act, 1952:-

(i) Noification G. S. R. No. 2062 dated tlie 1st August, 1969 (in English and H'ndi), publishing Ibe Cinematograph (Censorship) Third Amendn ent Rules, 1969.

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Notification G. S. R. No. 2257, (ii) dated the 9th September, 1969 (in English and Hindi), publishing Cinematograph the (Censorship) Fourth Amendment Rules, 1969. [Placed in Library. See No. LT-1999/69 for (i) and (ii). ]

by Prime Minister

# FOURTH STATEMENT SHOWING THE DECISIONS TAKEN ON ONE MORE RECOMMENDATION OF THE COMMITTEE ON BROADCASTING AND INFORMATION MEDIA ON DOCUMENTARY FILMS AND NEWSREELS

SHRI I. K. GUJRAL: Sir. I also beg to lay on the Table the Fourth statement showing the decisions taken on one more recommendation of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels. [Placed in Library. See No. LT-2,000/69.]

#### NOTIFICATION UNDER THE EMPLOYEES' PROVIDENT FUNDS ACT, 1952

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): Sir, I beg to lay on the Table a copy of the Ministry of Labour, Employment Rehabilitation (Department of Labour Employment) Notification G. S. R. No. 1922.dated the 24th July, 1969 (in English) publishing the Employees', Provident Funds (Fourth Amendment) Scheme, 1969, under sub-section (2) of section 7 of the Employees' Provident Fund? Act, 1952. [Placed in Library. See No. LT-2002/69]

## NOTIFICATION UNDER THE MINES ACT, 1952

SHRI BHAGWAT JHA AZAD: Sip I also beg \*o lay on the Table a copy each of the Ministry of Labour, Employ ment and Rehabilitation (Department Labour and Employment) Notification G. S. R. Nos. 2293 and 2294 dated the September, 1969 (in English Hmdi) publishing the Metalliferous Mines (Second Amendment) Regulations, 1969 under sub-section (7) of section 50. of the Mines Act, 1952. [Placed in Library See No. LT-2001/69].

## ANNUAL REPORT AND ACCOUNTS (FOR THI: PERIOD ENDING THF, 31ST MARCH, 1068) OF THE MYSORE STATE AGRO-INDUSTRIES CORPORATION LIMITED, BANGALORE

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRICUL1U-! RE, COMMUNITY DEVELOPMENT